

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1244/252/ND/2018

IN THE MATTER OF:

Income Tax Officer, M/s Manas Electronics Pvt. Ltd....PETITIONER

Section

Under Section 252

Order delivered on 07.11.2019

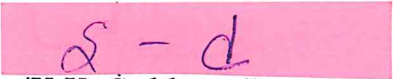
Coram:

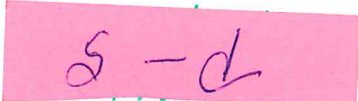
**SHRI. CH. MOHD. SHARIEF TARIQ, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor : Zoheb Hossain, Fahad M. Khan,
For the Respondent/ Corporate-debtor :
For the ROC : Ms. Sweety Khattar Kumar, Adv**

ORDER

Both the parties are present. At the request of counsels for both the parties matter is adjourned to 06.12.2019.


**(V.K. Subburaj)
Member (T)**


**(Ch. Mohd. Sharief Tariq)
Member (J)**
